

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (LLP) No. 3/Chd/Hry/2018

In the matter of:

LETSGOMO LABS LLP

...Petitioner

Present: Mr. Rohan Mittal and Ms. Ritu R. Nichani, Advocates
for the petitioner.

Learned counsel for the petitioner seeks time to argue. List the matter on 14.09.2018 for arguments and in the meanwhile, the petitioner shall also file the term sheet as referred to in the resolution.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

August 27, 2018
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